RAJYA SABHA

Oral Answers

Thursday, 8th May 1958

The House met at eleven of the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

RECRUITMENT MADE BY THE STATE TRADING CORPORATION

*271. SHRI V. PRASAD RAO: Will the Minister of Commerce and Indus-TRY be pleased to state:

- (a) whether the State Trading Corporation has taken all the employees of the private companies whose business was taken over by the Corporation; and
- (b) if not, how many of them have been recruited by the Corporation and what are the guiding principles for such recruitment?

THE DEPUTY MINISTER OF COM-INDUSTRY MERCE AND State SATISH CHANDRA): (a) The Trading Corporation has not taken over the business of any private company.

(b) Does not arise.

SHRI V. PRASAD RAO: Sir, in view of the fact that the State Corporation has taken over the business of the export of iron ore, may I know if all the employees who were previously employed in those companies that were exporting iron ore have been reemployed by the State Trading Corporation?

SHRI SATISH CHANDRA: Iren ore mining and handling of iron exports are done by the established The State Trading Corpoagencies into contracts with enters But nobody foreign countries. has been displaced on that account.

22 RSD-1,

SHRI AMOLAKH CHAND: May I know, Sir, if the State Trading Corporation is only to get the profits and has no liability for any damages that may arise on account of the negligence on the part of the agencies exporting iron ore?

SHRI SATISH CHANDRA: I could not understand the question.

SHRI V. PRASAD RAO: May know, Sir, whether the business ccr.cerns especially in Andhra have gone out of business the State Trading Corporation taken over all the functions that were being carried on by those business concerns?

SHRI MANUBHAI SHAH: No, Sir, it is not a fact. Nobody's business has been taken away by the State Trading Corporation.

BABUBHAI Shri M. CHINAI: May I know, Sir. whether the State Trading Corporation has manganese ore on their own account or not?

SHRI MANUBHAI SHAH: Sir, far as manganese and iron ores are concerned, it is more the servicing function that the State Trading Coporation discharges, and the normal handling agencies, the trading agencies and the mining agencies nave not been displaced at all. It is true that sometimes the contracts are directly with the State Trading Carporation by the foreign countries.

SHRI V PRASAD RAO Then how are the agencies of the State Trading Corporation functioning there? they functioning without employees, automatically?

SHRI MANUBHAI SHAH: The mining operations are not being handled by us and so the labourers and workers employed by the miners are still continuing to do the work.

SHRT V. PRASAD RAO: I am not talking of the mining operations such but of those companies that were actually dealing with the expert of these things, transhipment and other concerns other concerns

Latin 65. A. 1003.

SHRI MANUBHAI SHAH: AS said, the State Trading Corporation has only the servicing function, and those agencies like merchants or traders or commission agents still continue to exist.. The State Tracing Corporation generally operates through them and so nobody, is being displaced. They, they for the range manager

श्री पां० ना० राजभोज : क्या ं मैं 'जान' सकता हं कि इसमें कितने सेवक है, अभी कितने लोग लेने को बाकी है और कितने केसेज पेंडिंग है श्रौर उसका कारण क्या है :? 💛

श्री सतीश चन्द्र: इसके लिये चाहिये । १८ १८ एक १८४४ । स्वाहिये । १८ १८ १८ १८ १८ १८ १८ १८

with their าวก อุเสรีย 🔗 🦠 · श्ली-पांक नाव राजभोज : भैने जो सवाल पुछा है उसको ग्राप कृपा कर के मून लीजिये श्रौर मुझे जवाब दीजिये, । मै यह जानता ज्याहता, हं कि इसमें कूल कितने मेवक है; अभी कितने लोग लेने को बाकी है और कितने क्सेज पेंडिंग हैं और उसका कारण क्या है ?

श्री सतीश चन्द्र कितने श्रादमी लिये जायेगे यह तो काम के अपर निर्भर करता है। स्टेट ट्रेडिंग कार्पोरेशन का काम हल्के हल्के बढ़ता जाता है और जितनी जरूरत होती है उतने ग्रादमी रखे जाते हैं। कितने ग्रादमी यानिये गये, कितने अब तक रखे गये, कितनेष्प्रौर ेरखे जायेगे, इसकी संस्था में फौरन नहीं दे ंसकता । अगर आनरेबिल मेम्बर दूसुरा प्रश्न करे तो जवाब दगा। ്ഗ്. ഓർമ്മേൻ

SHRI T. BODRA; Sir, in view - of the fact that in Bihar State the output of iron ore is more than in Orissa State, how it is that State Trading Corporation is giving preference to Orissa State and not to Bihar?

SHRI SATISH CHANDRA: depends on the quality of the It ore, availability of transport, capacity of the nearest port to handle the traffic, so many factors come in.

SHRL AMOLAKH CHAND I put a question earlier and the hon. Deputy Minister said that he could not follow. I wanted to know this. When the State Trading Corporation has taken over the distribution of cement and other materials and are getting profits out of it, are they liable to pay for any damages that may arise on account of the negligence of their agents or not?

SHRI MANUBHAI SHAH: As far as the question of profits of the Trading Corporation for internal distribution of dement and other commodities is concerned, this Corporation is like any private limited company. If overall profits are there, they will certainly declare a dividend like all other public corporations of the Government of India. As for the special profits made, because we had to import a certain amount of foreign cement and Which did not fully materialise, as the House is aware, in the Budget we have provided for a National Road Development Fund to which a large part of that money will be allocated.

EXTERNAL RESOURCES FOR THE SECOND FIVE YEAR PLAN

*272 SHRI M. H. SAMUEL: Will the Minister of Planning be pleased to state:

- (a) whether the Planning Commission has completed the survey of the external resources for the Second Five Year Plan;
- (b) whether any greater gap has been foreshadowed in the resources of the Plan; and thousand his green sie
- (c) if so, what steps Government propose to take to bridge the gap?

THE CO. DEPUTY MINISTER PLANNING (SHRI S. N. MISHRA): (a) and (b). In a Memorandum on